## FORMAT OF DECLARATION OF ASSETS OF HON'BLE MRS. JUSTICE MANISHA BATRA, HER SPOUSE AND DEPENDENTS AS ON 31-08-2023

Sr. No.	Properties held individually or jointly	Description and Location			Remarks if any/year of acquisition
		IMMOVABLE	P	ROPERTY	
1	Joint	Residential House No. 1611, Sector-8 Faridabad (Haryana)			In Joint name of Husband, Acquired in 1993, Duly declared in Property statements submitted to Hon'ble High Court
2	Spouse	Residential Flat No. L-704, Tower-L, Park Grandeura, Sector-82 Faridabad (Haryana)			Acquired in 2016, Duly intimated to Hon'ble High Court
		MOTOR V	/EH	ICLES	
1	Self	Maruti Ritz VXI Car			Acquired in 2009 duly declared in Property Statements submitted to Hon'ble High Court
2	Spouse	Hyundai Creta Car			Acquired in 2021 by taking Car Loan (Duly intimated to Hon'ble High Court)
		ORNAMENTS AND	OTH	IER VALUABLE	S
1	Self	Gold/Diamond Ornaments weighing 5	00	grams.	
		BANK DEPOSITS, FIXED DEPOSITS,	SHA	ARES, EPF, GPF	, MUTUAL FUNDS ETC.
1	Self	Balance in Saving Bank Account with SBI Chandigarh	₹	6,35,006.12	
2	Self	Balance in Saving Bank Account with SBI Panipat	₹	2,64,064.74	
3	Self	Balance of Fixed and Recurring Deposits with SBI	₹	46,90,624.00	
4	Self	Balance GPF Account	₹	67,31,988.00	(GPF Interest for the FY 2022-23 & Subsequent months, yet to be credited)
5	Spouse	Balance in Saving Bank Account with Axis Bank	₹	51,48,950.40	
6	Spouse	Balance of Fixed and Recurring Deposits with Axis Bank	₹	41,65,608.00	
7	Spouse	Balance in Saving Bank Account with PNB	₹	30,423.52	
8	Spouse	Balance in Saving Bank Account with SBI	₹	8,726.15	
10	Spouse	Balance in EPF Account	₹	83,36,982.00	(EPF Interest for the FY 2022-23 & Subsequent months, yet to be credited)
9	Spouse	Investment in Mutual Funds (NAV)	₹	34,71,339.18	
11	Spouse	Investment in Shares (NAV as per NSE)	₹	3,75,451.50	
		LIAB	LIT	IES	
1	Spouse	Balance of Home Loan from SBI	₹	9,42,448.55	
2	Spouse	Balance of Car Loan from Axis Bank	₹	-	